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Government of India  
Ministry of Finance  
Department of Revenue

Notification No. 74/2016-Customs (N.T.)

New Delhi, dated the 18<sup>th</sup> May, 2016

S.O. (E). -In exercise of powers conferred by sub-section (1) of section 4 and sub-section (1) of section 5 of Customs Act, 1962 (52 of 1962) and in supersession of order/notification as stated in column (5) of the Table below, the Central Board of Excise and Customs hereby appoints officers mentioned in column (6) to act as a Common Adjudicating Authority to exercise powers and discharge duties conferred or imposed on officers mentioned in column (4) of the Table in respect of noticees mentioned in column (2) of the Table for purpose of adjudication of show cause notices mentioned column (3) of the Table, namely:-

Table

Sl. No.	Name of the Noticee (M/s)	Show Cause Notice Number and date	Name of the Adjudicating Authorities	Order/ Notification Number and date	Common Adjudicating Authority Appointed
(1)	(2)	(3)	(4)	(5)	(6)
1	Gold Star Industries, B-70, Phase-VIII, Focal Point, Ludhiana and others	DRI F. No. 856(41)LDH/2005 dated 26/27.07.2007	Commissioner of Customs (Preventive), The Mall, Amritsar Commissioner of Customs (Export Promotions), Ballard Estate, New Custom House, Mumbai Commissioner of Customs (Export), Custom House, Chennai Commissioner of Customs (Port), Custom House, Kolkata	Notification No. 72/2008-Cus (N.T.) dated 10.06.2008	Commissioner of Customs, Inland Container Depot, GRFL, Sahnewal, Ludhiana

2	Nav Jyoti Fertilizers & Chemicals, Village Fatehpur, Patiala Road, Samana (Punjab) and others	DRI F. No. 856(13)LDH/2006 dated 30.03.2009	Joint Commissioner of Customs (Import), Jawaharlal Nehru Custom House, Nhava Sheva, Raigad	Notification No. 140/2009-Cus (N.T.) dated 09.09.2009	Joint/Additional Commissioner of Customs, Inland Container Depot and other ICDs, Patparganj, New Delhi
			Joint Commissioner of Customs, Inland Container Depot, Patparganj, New Delhi		
3	Jaldhara Cotspin Pvt. Ltd., Budhewal, Chandigarh Road, Near Kohara, Ludhiana and others	DRI F. No. 856(10)LDH/2009/Pt-1 dated 19.02.2011	Commissioner of Customs (Import), Jawaharlal Nehru Customs House, Nhava Sheva, Raigad	Order dated 14.09.2011 (F. No. 437/18/2011 -Cus-IV)	Commissioner of Customs, Inland Container Depot, GRFL, Sahnawal, Ludhiana
			Commissioner of Customs, The Mall, Amritsar		
4	Shivam Overseas, 33/2, Jharmajri, Baddi, District-Solan (HP) through its partner Sh. Suresh Saluja 6A, Mahavir Nagar, Ludhiana and others	DRI F. No. 856(39)LDH/2005 dated 01.06.2007	Commissioner of Customs (Export Promotion), New Custom House, Ballard Estate, Mumbai	Order dated 02.01.2012 (F. No. 437/22/2011 -Cus-IV)	Commissioner of Customs (Export-I), New Custom House, Ballard Estate, Mumbai
			Commissioner of Customs (Export Promotion), Nhava Sheva, Raigad		
5	Jagraon Exports, D-51, Focal Point, Phase-V, Ludhiana and others	DRI F. No. 856(41)LDH/2005 dated 06.08.2007	Commissioner of Customs (Export Promotion), New Custom House, Ballard Estate, Mumbai	Order dated 02.01.2012 (F. No. 437/21/2011 -Cus-IV)	Commissioner of Customs (Export-I), New Custom House, Ballard Estate, Mumbai
			Commissioner of Customs (Export), Custom House, Chennai		
6	Komal Enterprises, RZ-3, Pole No. 46, Raghu Nagar, Dabri, New Delhi and others	DRI F. No. 856(18)LDH/2010 dated 29.11.2012	Joint/Additional Commissioner of Customs, Inland Container Depot (GRFL), GT Road, Sahnawal, Ludhiana	Notification No. 17/2014-Customs (N.T.) dated 07.03.2014	Joint/Additional Commissioner of Customs, Inland Container Depot, GRFL, G.T. Road, Sahnawal, Ludhiana
			Joint/Additional Commissioner of Customs, Inland Container Depot, Tughlakabad, New Delhi		

			Joint/Additional Commissioner of Customs, Jawaharlal Nehru Custom House, Nhava Sheva, Raigad		
7	Nikhaar Associates, 1484, Sector-16, Faridabad and others.	DRI F. No. 50D/50/2012-CI dated 16.08.2013	Commissioner of Customs, Inland Container Depot, Tughlakabad, New Delhi	Order dated 12.03.2014 (F. No. 437/75/2013 -Cus-IV)	Principal Commissioner of Customs (Import), Inland Container Depot, Tughlakabad, New Delhi
			Commissioner of Customs (Preventive), New Custom House, New Delhi		
8	Hewlett Packard India Sales Private Limited, No. 24, Salapuria Arena, Hosur Road, Adugodi, Bangalore and others.	DRI F. No. S/IV/17/2009- OS-Factory (Seizure) dated 25.05.2010	Commissioner of Customs (Preventive), Aliganj, Lucknow	Order dated 01. 04. 2011 (F. No. 437/32/2010 -Cus-IV)	Principal Commissioner of Customs, (Import ), New Custom House, New Delhi
		DRI F. No. S/IV/17/2009- OS-Factory (Imp) dated 25.05.2010	Commissioner of Customs (Import and General), Air Cargo Complex, New Custom House, New Delhi		

[F No.437/20/2016-Cus-IV]

  
(Z. R. Kamili)  
Director (Customs)